

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.124 of 2016 (SZ)

Appellant/s

Samata
Rep by its R.Ravi
Vishakapatnam

Vs

Respondents

The Union of India, MoEF & CC
New Delhi and others

Counsel appearing for appellant

M/s.Ritwick Dutta
Rahul Choudhary
Stanly Hebzon Singh

Counsel appearing for respondents

Mrs.M.Sumathi for R1
Mr.T.Sai Krishnan for R2
M/s.A.Ramesh Kumar, A.S.Baalaji
& A.Sivija for R3

Note of the Registry	Orders of the Tribunal
Item No.20	<p>Date: 6th November, 2017</p> <p>Learned counsel appearing for the appellant prays time for filing rejoinder. Let the rejoinder be filed within 10 days.</p> <p>List the matter on 13.12.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....EM (Shri P.S. Rao)</p>